

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:-

THE HONOURABLE MR. JUSTICE RAJA VIJAYARAGHAVAN
MONDAY, THE 6TH DAY OF APRIL, 2020/17TH CHAITHRA, 1942

B.ANO.2233OF 2020

(CRIME NO.16 OF 2020 OF EXCISE RANGE, CHALAKKUDY)

PETITIONER/ACCUSED

Suresh @ Kunjeeth, aged 40 years, S/o. Velayudhan, Malayan
Veetil,

Randukaidesom, Kuttichira Village, Chalakkudy Taluk, Pin – 680 307.

By Adv.Sri.K.NIRMALAN

RESPONDENT

The State of Kerala, Represented by the Public Prosecutor,
High Court of Kerala, Ernakulam 682 031.

(Through Excise Inspector, Excise Range, Chalakkudy)

By SENIOR PUBLIC PROSECUTOR SRI. R.T. RENJITH

This Bail Application having come up for admission on 06/04/2020, the
Court on the same day passed the following:-

ORDER

The learned Public Prosecutor submits that the applicant herein is involved in several other crimes and is habitual offender.

Post on 17.4.2020 for further consideration of the matter.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/6/4/2020